Recommendation of National Council for Tribal Welfare on Tribal Policy

1520. SHRI H.K. DUA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of times the National Council for Tribal Welfare appointed by the Prime Minister in 2010 to provide for policy guidelines has met so far, and its important recommendations on tribal policy;
- (b) in how many States who has special responsibilities of implementing guarantee for tribals under the Fifth Schedule of the Constitution and who has presided over the Tribes Advisory Council during the last few years; and
- (c) in how many States it is the Chief Minister, who presides over the Tribes Advisory Council?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) Till date no meeting of the National Council for Tribal Welfare constituted under the Chairmanship of Hon'ble Prime Minister has been held.

- (b) In accordance with the para 4 (1) of the Fifth Schedule to the Constitution, the Tribes Advisory Council (TAC) shall be established in the States having Scheduled Areas therein. The relevant areas of the States of Andhra Pradesh Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha and Rajasthan are covered under the Fifth Schedule to the Constitution. Fifth Schedule to the Constitution enjoins upon the Governors of these States certain responsibilities and powers.
- (c) As per the information available in this Ministry, the Chief Minister of the States are the Chairperson of the TACs constituted in the States of Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Madhya Pradesh, Maharashtra and Odisha. The Ministers, Tribal Welfare Department in the States of Andhra Pradesh and Rajasthan are the Chairperson of the TACs in these States.

Improvement of quality education in Eklavya Schools

1521. SHRI FAGGAN SINGH KULASTE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of Eklavya Model Residential Schools (EMRS) operation in tribal areas, State-wise/District-wise;
- (b) whether Government has ever conducted any inspection to find out the shortcomings in the functioning of EMRS;
- (c) if so, the details thereof together with the action taken to remove those shortcomings; and
 - (d) the steps taken to improve the quality of education of EMRS?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) The details of Eklavya Model Residential Schools (EMRS) sanctioned and in operation, State-wise/District-wise are given in Statement (See below).

(b) to (d) As per the guidelines, each State Government is solely responsible for the management and effective functioning of the EMRS and has to carry out inspections to find out the shortcomings in the functioning. However, the Ministry conducted a study through National Institute of Educational Planning and Administration (NIEPA) and the report was submitted in December, 2005. The study report appreciated the concept of EMRS being excellent initiative but also highlighted certain shortcomings and the study also included various recommendations for improvement which were brought to the notice of all the States concerned. Certain issues on the functioning of EMRS were also highlighted in another study commissioned by this Ministry for the evaluation of Grants under Article 275(1) of the Constitution and the recommendations were forwarded to the State Governments for necessary action. Based on these studies and other suggestions, this Ministry revised the EMRS guidelines in June, 2010 to make it more effective. As per the guidelines, the State Governments have to ensure and maintain the highest quality in the selection of teachers and staff for academic and extra-curricular excellence.

Statement

List of Eklavya Residential Schools under Article 275(1) of the Constitution during IX, Xth and XIth plan.

Sl. No.	State	No.of Schools Sanctioned	District	Location	Whether the School functional
1	2	3	4	5	6
1	Andhra Pradesh	10	Adilabad	Narnoor RJC	Yes
			Warangal	Eturunagarm	Yes
			Mahbubnagar	Balanagar	Yes
			Nizamabad	Gandhari	Yes
			Nellore	Nellore	Yes
			Karimnagar	Yellarrddypeta	Yes
			Karimnagar	Marimandla	Yes
			East Godavari	R.C. Varam	Yes
			Vishakhapatnam	G.K. Veedhi	2 Sanctioned
			Prakasam	Dornala	during 2010-11
2	Arunachal Prade	esh 2	East Kameng	Bana Camp	Yes
			Twang	Lumla	No
3	Assam	1	Baksa	Dalbari	Sanctioned during 2010-11
l.	Chhattisgarh	12	Bastar	Bakawand	Yes
			Kanker	Koileebeda	Yes
			Raigarh	Mudpar	Yes

l	2	3	4	5	6
			Surguja	Shivprasad Nagar	Yes
			Surguja	Menpat	Yes
			Kawardha	Taregaon Jungle	Yes
			Dantewada	Katekalyan	Yes
			Jaspur	Sanna	Yes
			Bijapur	Pukhnar	3 Sanctioned during 2010-11
			Korba	Katghora	
			Rajnandgaon	Pendri	
			Koria	Khadgava	Sanctioned during 2011-12
	Gujarat	22	Dangs	Ahwa	Yes
			Surat	Bardoli	Yes
			Narmada	Tilakwada	Yes
			Sabarkantha	Shamiaji	Yes
			Tapi	Nizar	Yes
			Valsad	Pardi	Yes
			Valsad	Kaparada	Yes
			Navsari	Bartad	Yes
			Dahod	Kharudi	Yes
			Panchmahal	Vejalpur	Yes

			Banaskantha	Ambaji	Yes
			Narmada	Gora	Yes
			Vadodra	Vaghodia	Yes
			Sabarkantha	Shamlaji	Yes
			Tapi	Indu	Yes
			Banaskantha	Jagana	
			Dangs	Saptara	
			Valsad	Dharampur	7 Sanctioned
			Panchmahal	Kadanna	during
			Vadodara	Puniawat	2011-12
			Tapi	Ukai	
			Dahod	Lukhadiya	
]	Himachal Pradesh	1	Kinnaur	Umi (block Nichar)	Yes
•	Jammu and Kashmir	2	Leh	Leh	No
			Kulgam	Kuigam	No
			Ranchi	Tamar	Yes
			West Singhbhum	Chaibasa	Yes
			Dumka	Kathiguria	Yes
3	Jharkhand	7	Sahebganj	Barhet	Yes
			Gumla	Albert Ekka	Sanctioned during 2010-11

	2	3	4	5	6
			Lohardaga	Lohardaga	2 Sanctioned
			Godda	Sundarpahari	during 2011-12
	Karnataka	10	Belgaum	Thavaga	Yes
			Kodagu	Balagodu	Yes
			Chickmagalure	Taruve	Yes
			Raichur	Devdurga	Yes
			Chitradurga	Devarakotta	
			Bellary	Yarengalli	6 Sanctioned during 2010-11
			Tumkur	Bajjanahalli	
			Mysore	S.Hosakote	
			Chamarajanagar	Thimmarajapura	
			Gulbarga	Chittapur Taluk	
)	Kerala	2	Wayanad	Pookkodu	Yes
			Idukki	Painavu	Yes
1	Madhya Pradesh	20	Jhabua	Thandla	Yes
			Dhar	Kukshi	Yes
			Badwani	Badwani	Yes
			Mandla	Sijhora	Yes
			Dindori	Dindori	Yes

Betul Shahpur Yes Willen Anuppur Anuppur Yes Anuppur Yes Anuppur Anuppur Yes Anuppur Anuppur Yes Sooni Ghansour Yes Sidhi Tansar Kusmi Yes Chhindwara Junnardro Yes Umaria Pali Yes Alirajpur Saundava Yes Khandwa Roshni Yes Shahdol Suhagpur Yes Balaghat (Ukva & Sonipuri) Yes Jhabua Mordundiya Yes Jhabua Mordundiya Yes Chhindwada Bichhua Yes Hoshingabad Kesala Yes Jabal pur Narai Nala Yes Onsward Wes Willen Anuar Anuppur Yes Babal pur Roshingabad Kesala Yes Willen Anuar Anuar Yes Willen Anuar Yes Will
Sidhi Tansar Kusmi Yes Chhindwara Junnardro Yes Umaria Pali Yes Alirajpur Saundava Yes Saundava Yes Saundava Yes Saundava Yes Sahdol Suhagpur Yes Balaghat (Ukva & Sonipuri) Yes Balaghat (Ukva & Sonipuri) Yes Uhabua Mordundiya Yes Hoshingabad Kesala Yes Hoshingabad Kesala Yes Tansar Narai Nala Yes Tansar Narai Narai Nala Yes Tansar Narai
Sidhi Tansar Kusmi Yes Chhindwara Junnardro Yes Umaria Pali Yes Alirajpur Saundava Yes Saundava Yes Saundava Yes Saundava Yes Sahdol Suhagpur Yes Balaghat (Ukva & Sonipuri) Yes Balaghat (Ukva & Sonipuri) Yes Uhabua Mordundiya Yes Hoshingabad Kesala Yes Hoshingabad Kesala Yes Tansar Narai Nala Yes Tansar Narai Narai Nala Yes Tansar Narai
Chindwara Junnardro Yes Umaria Pali Yes Alirajpur Saundava Yes Khandwa Roshni Yes Shahdol Suhagpur Yes Balaghat (Ukva & Sonipuri) Yes Balaghat (Ukva & Sonipuri) Yes Chindwada Bichhua Yes Hoshingabad Kesala Yes Hoshingabad Kesala Yes Thane Bordi Yes
Umaria Pali Yes Alirajpur Saundava Yes Khandwa Roshni Yes Khandwa Roshni Yes Saundava Yes Shahdol Suhagpur Yes Shahdol Suhagpur Yes Balaghat (Ukva & Sonipuri) Yes Shahdol Hoshingabad Hoshi
Alirajpur Saundava Yes Khandwa Roshni Yes Shahdol Suhagpur Yes Balaghat (Ukva & Sonipuri) Yes Jhabua Mordundiya Yes Chhindwada Bichhua Yes Hoshingabad Kesala Yes Hoshingabad Kesala Yes Thane Bordi Yes
Khandwa Roshni Yes Shahdol Suhagpur Yes Balaghat (Ukva & Sonipuri) Yes Balaghat (Ukva & Sonipuri) Yes Chhindwada Bichhua Yes Chhindwada Bichhua Yes Hoshingabad Kesala Yes Thane Bordi Yes Bordi Yes
Hoshingabad Kesala Yes 12 Maharashtra 4 Jabal pur Narai Nala Yes Thane Bordi Yes
Hoshingabad Kesala Yes 12 Maharashtra 4 Jabal pur Narai Nala Yes Thane Bordi Yes
Hoshingabad Kesala Yes 12 Maharashtra 4 Jabal pur Narai Nala Yes Thane Bordi Yes
Hoshingabad Kesala Yes 12 Maharashtra 4 Jabal pur Narai Nala Yes Thane Bordi Yes
Hoshingabad Kesala Yes 12 Maharashtra 4 Jabal pur Narai Nala Yes Thane Bordi Yes
12 Maharashtra 4 Jabal pur Narai Nala Yes Thane Bordi Yes
K
Nasik Mundhegaon Yes 🖁
Nasik Mundhegaon Yes West Towns of the Chikhaldara Yes Towns of the Chikha
Nagpur Khairi Parsoda Yes
13 Manipur 3 Tamenglong Tamenglong No $\frac{23}{33}$

1	2	3	4	5	6
			Senapati	Gamnom	No
			Chandel	Moreh	No
14	Mizoram	2	Lunglai	Lunglai	Yes
			Serchhip	Sanction	during 2011-12
15	Nagaland	3	Tuensang	Tuensang	Yes
			Dimapur	Diphupar	Yes
			Mon	Tizit	Yes
16	Orissa	16	Koraput	Pungar	Yes
			Rayagada	Siriguda	Yes
			Mayurbhanja	Dhanghera	Yes
			Sundargarh	Bhawanipur	Yes
			Nawarangpur	Bordei (Hirli)	Yes
			Kandhamal	Mahasinghi	Yes
			Sundargarh	Lahunipara (BadaDurunaoanu	Yes
			Sundargarh	Mandira Dam	Yes
			Gajapati	Chandragiri	Yes
			Keonihar	Ranki	Yes
			Jajpur	Kalinga Nagar	Yes
			Malkangiri	Nairi	Yes

			Nuapada	Kendubahara	Yes	W_r
			Bolanair	Dumerbahal	3 Sanctioned during 2011-12	Written Answers to
			Subarnapur	Babupali		Ans
			Kalahandi	Madhupur		wers
17	Rajasthan	16	Banswara	Kushalgarh	Yes	to
			Udaipur	Kotra	Yes	
			Sirohi	Abu Road	Yes	
			Baran	Shahbad	Yes	
			Dungarpur	Simalwara	Yes	[6]
			Udaipur	Kherwara	Yes	[6 December, 2012]
			Tonk	Niwai	Yes	mbei
			Banswara	Sundrav	Yes	, 20
			Pratapgarh	Pratapgarh	Yes	7
			Karoli District	Ranali		9
			Alwar	Mallana	6 Sanctioned during 2010-11	nstai
			Savai Madhopur	Barnala		rred
			Jaipur	Biharipura		Qие
			Banswara	Padola		Unstarred Questions
			Dungarpur	Gada Araddiya		η_S
			Alwar	Paten	1 Sanctioned during 2011-12	235

1	2	3	4	5	6
18	Sikkim	2	North District	Siyam	Yes
			Gangyap	Tasbuding	Yes
19	Tamil Nadu	2	Villupuram	Vellimalai	Yes
			Salem	Abinavam	Yes
			West Tripura	Khumulwng (Jirania)	Yes
20	Tripura	4	South Tripura	Birchandra Nagar	Yes
			North Tripura	Kumarghat (Darchawi)	Yes
			West Tripura	Rajnagar	Yes
			Lakhimpurkheri	Chandan Chowki	Yes
21	Uttar Pradesh	3	Baharich	2 Sancti	oned during 2010-11
			Sonbhadra		
22	Uttarakhand	1	Dehradun	Kalshi	Yes
			Jalpaiguri	Nagrakata	Yes
			Bankura	Mukutmonipur	Yes
			Purulia	Susnia	Yes
23	West Bengal	7	Burdwan	Raghunathpur	Yes
			Paschim Medinipur	Jhargram	Yes
			Birbhum	Mehedipur	No
			Dakshin Dinajpur	Buniadpur	No
	Total	152			108

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Written Answers to

[RAJYA SABHA]

Unstarred Questions